

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/172(KB)2022
IA(COMPANIES.ACT)/82(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SATINDER MOHAN UPPAL VS FORTUNE CEMENT PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Respondent Nos.1, 6 & 7

Madhuri Pandey, PCS for the Respondents 1, 6 and 7 in main CP 177 of 2022 and for the Applicants in IA 82 of 2022

ORDER

1. Ld. Counsel for the Respondent Nos.1,6 & 7 present.
2. Registry is directed to issue notice to rest of the respondents by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**